

**THE SPECIAL TRIBUNALS (SUPPLEMENTARY PROVISIONS)
REPEAL ACT, 2004**

No. 28 OF 2004

[24th December, 2004.]

An Act to repeal the Special Tribunals (Supplementary Provisions) Act, 1946.

BE it enacted by Parliament in the Fifty-fifth Year of the Republic of India as follows:—

Short title.

1. This Act may be called the Special Tribunals (Supplementary Provisions) Repeal Act, 2004.

**Repeal of Act
26 of 1946.**

2. The Special Tribunals (Supplementary Provisions) Act, 1946 is hereby repealed.